

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

Pursuant to Order No. 12/G-I/Gaz.IA/DHC/2023 dated 27th February, 2023 of Hon'ble High-Court-of-Delhi and in partial modification of earlier order bearing No. 1664-74/Pr. D&SJ (East)/KKD/Delhi dated 27.02.2023, Ms. Swati Katiyar, ASJ (Spl. FTC), East District, Karkardooma Courts, Delhi is hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Gazipur and Patparganj Industrial Area.

Rest of the contents of order bearing no. 1664-74/Pr. D&SJ (East)/KKD/Delhi Dated 27.02.2023 shall be remained same.


(Sanjay Garg-I)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 1746-1756/Pr. D&SJ (East)/KKD/Delhi

Dated 28/02/23

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. P.S./Reader of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
6. The Hony: Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
9. In-Charge, Lock-up, Karkardooma Courts, Delhi.
10. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
11. File Concerned.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.